

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

Item N0.214 – IA 727 of 2021
In
CP(IB) 468 of 2018

Proceedings under Section 9 IBC

IN THE MATTER OF:

C Girdharlal Gheewala
V/s
SK Masala & Food Ltd

.....Applicant

.....Respondent

Order delivered on 17/11/2022

Coram:

Dr. Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

Due to paucity of time, as the Hon'ble Member (Judicial) and Hon'ble Member (Technical) are holding multiple Benches, re-Notify on 15.12.2022.

-sd-

**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**